IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI, COURT - II

Item No. 230 (IB)-1065(ND)2020

IN THE MATTER OF:

M/s. Sprint Consys Private Limited

Applicant/Petitioner

Versus

Akona

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Respondent

Engineering Private Limited

Under Section: 9 of IBC, 2016

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Order delivered on 27.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (J)

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SHRI L.N. GUPTA, HON'BLE MEMBER (T)

PRESENT: For Operational Creditor- CS Santosh Pandey

ORDER

Renotify this case on 16th February, 2021.

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(T.S. Singh) Court Officer

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